

**IN THE HIGH COURT OF JUDICATURE AT PATNA  
CIVIL MISCELLANEOUS JURISDICTION No.2052 of 2017**

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Shushil Kumar

... .. Petitioner/s

Versus

Balram Sharma and Anr

... .. Respondent/s

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**Appearance :**

For the Petitioner/s : Mr.Sanjeev Ranjan  
For the Respondent/s : Mr.

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**CORAM: HONOURABLE MR. JUSTICE S. B. PD. SINGH  
ORAL ORDER**

7     16-03-2026                      Issue fresh notice to Respondent No. 1, with present and correct address, by registered post with A/D as well as ordinary process, for which, requisites etc must be filed within a period of two weeks from today.

2. Put up this case after receipt of the same or on 04<sup>th</sup> of May, 2026, whichever is earlier.

**(S. B. Pd. Singh, J)**

Nirajkr/-

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